

†[THE MINISTER OF DEFENCE/ रक्षा

मन्त्री (SHRI JAC. JIVAN RAM): (a) to (c) The requisite information is being collected from the State Government and will be laid on the Table of the House when received.]

#### SINO-U.S. RELATIONS

827. SHRI CHITTA BASU: Will the Minister of External Affairs/ विदेश मन्त्री be pleased to state:

(a) whether the Government have made any assessment on the recent thaw in the Sino-U.S. relations and its impact on the present balance of power in our region; and

(b) if so, the nature of the assessment?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS/ विदेश मन्त्रालय में उपमन्त्री (SHRI SUREN-DRA PAL SINGH): (a) and (b) This is primarily a matter which concerns China and the United States. Government of India has always held that friendly relations between different countries of the world are a good thing for peace and stability and as such welcomes any such improvement.

#### AGENT FOR NIRODH

828. SHRI G. GOPINATHAN NAIR: Will the Minister of HEALTH AND FAMILY PLANNING/ स्वास्थ्य और परिवार नियोजन मन्त्री be pleased to state:

(a) whether Government have appointed any agent for the distribution of Nirodh; and

(b) if so, the name of the agent?

THE MINISTER OF STATE IN THE MINISTRY OF FAMILY PLANNING/ स्वास्थ्य और परिवार नियोजन मन्त्रालय में राज्य मन्त्री (PROF. D. P. CHATTOPADHYAYA): (a) and (b) Yes. The following six Companies have been appointed by the Government as Distributors of Nirodh under the Commercial Distribution Scheme:

1. Brooke Bond (India) Ltd.
2. Hindustan Lever Ltd.
3. India Tobacco Co. Ltd.
4. Lipton (India) Ltd.
5. The Tata Oil Mills Co. Ltd.
6. Union Carbide (India) Ltd.

† [ ] English translation.

M/J(D)3RSS-4a

829. [Transferred to the 17th June, 1971.]

830. [Transferred to the 17th June, 1971.]

#### MEMBERS OF NEW FRIENDS CO-OPERATIVE HOUSE BUILDING SOCIETY, NEW DELHI

831. SHRI MAHAVIR TYAGI: Will the Minister of Works and Housing/ निर्माण और आवास मन्त्री be pleased to state:

(a) whether the New Friends Cooperative House Building Society submitted a final list of its members to the Delhi Administration on the 30th December, 1966, if so, what was the total number;

(b) whether the Society was directed not to enrol new members any more and did the society enrol new members in defiance of those directions, if so, how many new members were enrolled; and

(c) whether the final list of members has since been approved by the Delhi Administration?

THE MINISTER OF WORKS AND HOUSING/ निर्माण और आवास मन्त्री (SHRI UMA SHANKAR DIKSHIT): (a) Yes, Sir. The total number was 1078.

(b) Instructions had been issued to all the Cooperative House Building Societies on 3rd August, 1967, that new members could be enrolled by the Societies only with the prior approval of the Delhi Administration. This Society had enrolled 19 new members but had not taken approval of the Delhi Administration.

(c) No, Sir.

#### राजस्थान में पानी के साधन

832. श्री सुन्दर सिंह भण्डारी : क्या स्वास्थ्य और परिवार नियोजन मन्त्री यह बतान की कृपा करेंगे कि :

(क) राजस्थान में पीने के पानी के साधनों को बढ़ाने के लिए सरकार ने अब तक क्या प्रगति की है ; और

(ख) राजस्थान में पानी के साधनों की खोज और विकास के लिए एक स्थायी जल आयोग की स्थापना कब तक करने का विचार है ?